

Agricultural Research

545. **Shri Inder J. Malhotra:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) the amount sanctioned and given to the Government of Jammu and Kashmir by the Centre for agricultural research, during 1963-64, 1964-65; and

(b) the nature of the agricultural research programmes which were undertaken in the State during the above period?

The Deputy Minister in the Ministry of Agriculture (Shri Shahnawaz Khan):

(a)—

Year	Amount sanctioned	Amount given
	(Rs. in lakhs)	
1963-64	1.47	0.56
1964-65	1.46	0.91
TOTAL	2.93	1.47

(b) Financial assistance was given to the Government of Jammu and Kashmir for the following:—

- (i) Coordinated maize breeding scheme;
- (ii) Improvement of sheep and wool by cross breeding;
- (iii) Improvement of vegetables
- (iv) Biological control of San Jose Scale pests of fruit trees;
- (v) Location, perpetuation and multiplication of prize winning fruit varieties.

Palam Airport

546. **Shri D. C. Sharma:** Will the Minister of **Civil Aviation** be pleased to state:

(a) whether the Palam Airport, New Delhi is being modernized;

(b) if so, the facilities proposed to be provided; and

(c) the expenditure involved?

The Minister of Transport (Shri Raj Bahadur): (a) to (c). The proposal of developing a new terminal complex at Palam at a cost of about Rs. 6 crores is being worked out. In the meantime the existing terminal building is being renovated and expanded to provide additional passenger facilities.

Delhi Zoo

547. **Shri D. C. Sharma:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether it is a fact that the measures taken in Delhi Zoo to make the atmosphere cooler for the animals have been too inadequate this summer;

(b) if so, the reasons for the same; and

(d) the steps taken or proposed to be taken in the matter?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) No, Sir.

(b) Does not arise.

(c) Steps taken to make the atmosphere cooler for the animals are given below:—

- (1) In the enclosures of animals coming from cooler regions, Khas Khas tattis are provided and kept wet.
- (2) Ice slabs are provided during the hot part of the day for the animals coming from very cold regions.
- (3) Artificial shade has been provided for the animal enclosures where adequate natural shade is not available.
- (4) Drinking water is provided in enclosures and cells for animals frequently during the day.
- (5) Water is also provided in ponds in enclosures for animals to bathe, swim etc.

- (6) In case of enclosures of animals which are not adequately shady, small apartments connected with the main enclosures are provided with Khas Khas tattis and kept cool.

Training of Pilots by I.A.C.

548. **Shri D. C. Sharma:** Will the Minister of Civil Aviation be pleased to state:

(a) whether the Indian Airlines Corporation has launched a programme of training 100 pilots every year at their Central Training Establishment at Begumpet, Hyderabad; and

(b) if so, whether all the persons trained are likely to be absorbed?

The Minister of Transport (Shri Raj Bahadur): (a) and (b) The Central Training Establishment at Begumpet, Hyderabad, is primarily meant for giving training to IAC's pilots for conversion to new types and for refresher courses. In order to meet the immediate shortage of pilots 38 pilots trainees selected from among those who had received their initial training at Flying Clubs and had certain minimum flying experience are being trained at the C.T.E. They have been given ground training at C.T.E. They are receiving additional flying training at the Flying Clubs at the cost of IAC to complete the number of hours required for Commercial Pilots Licence and will be given Dakota conversion training at C.T.E.

Bunds

549. **Shri Maniyangadan:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that outer-bunds are put up for preventing salt water from entering the Kari lands in Vaikam Taluk of Kottayam District in Kerala;

(b) whether such bunds were put up before the last agricultural operations;

(c) whether the bunds gave away and caused damage to paddy cultivation;

(d) whether any enquiry has been made in this regard; and

(e) if so, with what result?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) and (b). Yes.

(c) Certain breaches occurred due to high flood water coming from rivers during monsoon and due to high wave action. These were repaired immediately and the crops remained un-affected.

(d) According to the information furnished by the State Government of Kerala, the bunds failed because of high wave action, and since the defects were cured immediately no enquiry was conducted regarding the cause for the damage.

(e) Does not arise.

Food Advisory Committee, Kerala

550. **Shri Maniyangadan:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is a Food Advisory Committee in Kerala State;

(b) if so, the composition of the Committee; and

(c) what are the functions of the Committee?

The Deputy Minister of Food and Agriculture (Shri D. R. Chavan): (a) Yes, Sir.

(b) A list of the members of the Committee is laid on the Table of the House. [Placed in Library. See No. LT-4601/65].

(c) The functions of the Committee are to review the position regarding supply and distribution of food articles in the State from time to time and to advise the Government on matters relating thereto.